

**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI**

**Original Application No. 670/2025**

**IN THE MATTER OF:**

**Saurabh Kumar Chaudhary**

**...PETITIONER**

**VERSUS**

**Municipal Corporation, Gorakhpur & Ors.**

**...RESPONDENT**

**MEMO OF PARTIES**

**Saurabh Kumar Chaudhary**

**...PETITIONER**

**VERSUS**

- 1. Municipal Corporation, Gorakhpur**  
Through Commissioner  
Near Town Hall, Golghar, Gorakhpur, Uttar Pradesh -273001  
Email: [psecforest-up@nic.in](mailto:psecforest-up@nic.in) **Respondent No.1**
- 2. District Magistrate, Gorakhpur**  
DM Office GKP, 170C, Arya Nagar,  
Kawwa Bagh Colony, Gorakhpur, Uttar Pradesh-273009  
Email: [dmgor@nic.in](mailto:dmgor@nic.in) **Respondent No.2**
- 3. Uttar Pradesh State Pollution Control Board**  
Through Chairman,  
Building No. TC-12V, Vineet Khand,  
Gomti Road, Lucknow- 226010  
Email: [chairman@uppcb.in](mailto:chairman@uppcb.in) **Respondent No.3**
- 4. Regional Office**  
**Ministry of Environment, Forest and Climate Change, Lucknow**  
Regional Office (CZ), Kendriya Bhawan,  
5th Floor, Sector "H" Aliganj, Lucknow (U.P.) - 226020  
Email: [nnlko@nic.in](mailto:nnlko@nic.in) **Respondent No.4**
- 5. Gorakhpur Development Authority**  
Through Vice Chairman  
Deoria Bypass Road, Rail Vihar Colony,  
Phase 3<sup>rd</sup>, Taramandal, Gorakhpur-273017  
Email: [gda\\_gorakhpur@rediffmail.com](mailto:gda_gorakhpur@rediffmail.com) / [gdagorakhpur@gmail.com](mailto:gdagorakhpur@gmail.com) **Respondent No.5**